

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/18977/2025 ARBP/44/2025	BASANTI DAS VS RITU AGARWAL	SUVASHISH PATTANAİK VS	// (//
2	D-BLAPL/13629/2025 BLAPL/4928/2025	BUBA @ ASIT MOHAPATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	TIRTOL /98 /2025 JMFC TIRTOL(Jagatsinghapur) GR/0000120/2025
3	D-BLAPL/13606/2025 BLAPL/4929/2025	SABHAYA KUMANBHAI VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BERHAMPUR(Ganjam) GR/0001434/2024
4	D-BLAPL/14002/2025 BLAPL/4930/2025	SARTHAK MOHANTY @ HERO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000253/2025
5	D-BLAPL/14006/2025 BLAPL/4931/2025	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /551 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000145/2023
6	D-BLAPL/14008/2025 BLAPL/4932/2025	HIMANSU SAHU @ HIMANSHU KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000253/2025
7	D-BLAPL/13070/2025 BLAPL/4933/2025	BABLU @ ABDUL GAFFAR REHEMAN @ GAFFAR REHAMAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
8	D-BLAPL/14009/2025 BLAPL/4934/2025	LINKAN KUMAR LAYAK @ LINKON KUMAR LAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000253/2025
9	D-BLAPL/13419/2025 BLAPL/4935/2025	RANJAN NAYAK @ GADTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	REAMAL /202 /2024 DISTRICT AND SESSIONS JUDGE,DEO ST/0000084/2024
10	D-BLAPL/13975/2025 BLAPL/4936/2025	MUGURI SANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	JHARIGAM /54 /2024 A.D.J.,UMERKOTE(Nabarangapur) CT/0000034/2024
11	D-BLAPL/13973/2025 BLAPL/4937/2025	TIKA @ SANJAY KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /126 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000149/2025

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12	D-BLAPL/13993/2025 BLAPL/4938/2025	PINU @ PADMALOCHAN DEHURY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANTALA /73 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000275/2025
13	D-BLAPL/14013/2025 BLAPL/4939/2025	DEBASISH MISHRA @ DEV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000253/2025
14	D-BLAPL/14025/2025 BLAPL/4940/2025	SUMAN KUMAR VS STATE OF ODISHA	MANOJ KUMAR PATI VS	TITILAGARH /140 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000020/2025
15	D-BLAPL/13974/2025 BLAPL/4941/2025	NARENDRA KUMAR HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /11 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000022/2025
16	D-BLAPL/13980/2025 BLAPL/4942/2025	ANIL MAHANANDIA VS STATE OF ODISHA	DURGA PRASAD BHANJA VS	SUNABEDA /40 /2025 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000020/2025
17	D-BLAPL/13989/2025 BLAPL/4943/2025	RAJA @ RAJKISORE DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATSINGPUR /220 /2021 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000244/2021
18	D-BLAPL/14021/2025 BLAPL/4944/2025	AFIT DUNGURIA VS STATE OF ODISHA	PRAHALLAD SAHU VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000006/2025
19	D-BLAPL/14029/2025 BLAPL/4945/2025	NIPRANTI KANHAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000041/2025
20	D-BLAPL/13951/2025 BLAPL/4946/2025	SATTWICK PARIDA VS STATE OF ODISHA	RAMDAS ACHARY VS	LINGARAJ P.S. /97 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000280/2025
21	D-BLAPL/13979/2025 BLAPL/4947/2025	SK. NIYAZUDDIN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CHOUDWAR /219 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000345/2025
22	D-BLAPL/11065/2025 BLAPL/4948/2025	DEBASISH TANTY VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH SADAR /38 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000180/2024
23	D-BLAPL/13991/2025	BAPI @ GIRIJA SANKAR SWAIN	CHIRANJIB ROUT	TALCHER TOWN /1050 /2025

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	BLAPL/4949/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002031/2025
24	D-BLAPL/13855/2025 BLAPL/4950/2025	BAPI @ SUNIL KUMAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /84 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000042/2023
25	D-BLAPL/14030/2025 BLAPL/4951/2025	PRATIMA KANHAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000042/2025
26	D-BLAPL/14053/2025 BLAPL/4952/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /706 /2024 J.M.F.C,TALCHER(Anugul) GR/0001615/2024
27	D-BLAPL/13838/2025 BLAPL/4953/2025	GHUM @ DUKHISHYAM BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /114 /2023 A.D.J.,SONEPUR(Sonepur) SC/0000086/2023
28	D-BLAPL/13605/2025 BLAPL/4954/2025	CH. SEKHAR PATRA VS STATE OF ODISHA	ASISH MISHRA VS	CHAMAKHANDI /441 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000121/2024
29	D-BLAPL/13644/2025 BLAPL/4955/2025	BISWAJIT NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	SPL.TASK FORCE /14 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000218/2022
30	D-BLAPL/13862/2025 BLAPL/4956/2025	PABITRA NAIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KOMNA PS /96 /2025 J.M.F.C,KOMNA(Nuapada) CT/0000096/2025
31	D-BLAPL/13637/2025 BLAPL/4957/2025	BHABAGRAHI BARAL VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	/ /0 SPECIAL JUDGE, SALIPUR(Cuttack) 2(A)CC/0000001/2025
32	D-BLAPL/14012/2025 BLAPL/4958/2025	DEVINDAR SINGH VS STATE OF ODISHA	BALGOPAL MISHRA VS	DHANUPALI /64 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000501/2025
33	D-BLAPL/13670/2025 BLAPL/4959/2025	MOHAMMAD KHUDA BOX @ MD. KHUDA BOX VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000287/2024
34	D-BLAPL/14135/2025 BLAPL/4960/2025	SWETA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /92 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE

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35	D-BLAPL/14020/2025 BLAPL/4961/2025	STATE OF ODISHA BIBEKANANDA MOHANTA @ BIBEK VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	Spl/0000100/2025 JHARPOKHARIA /131 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000239/2024
36	D-CMAPL/18385/2025 CMAPL/151/2025	MANAGING COMMITTEE OF GOPINATH HIGH SCHOOL, BARTINI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
37	D-CMAPL/18316/2025 CMAPL/152/2025	PAPPURAM AGRAWAL VS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	ADV. VS	// () //
38	D-CMP/19482/2025 CMP/747/2025	BINATA PANDA VS BASANTA KUMAR SWAIN	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001127/2016
39	D-CMP/19399/2025 CMP/748/2025	ABINASH PUROHIT VS RANJIT KUMAR PATTNAIK	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000201/2023
40	D-CMP/18861/2025 CMP/749/2025	GADADHAR SWAIN VS SAROJINI PARIDA	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagar CS/0000303/2016
41	D-CMP/18221/2025 CMP/750/2025	PADMABATI KAMILA VS USHARANI RANA	AMIT PRASAD BOSE VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000038/2015
42	D-CMP/18993/2025 CMP/751/2025	SASANA PURI KRUSHNA BENI VS SIDHARTHA PALLAI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),KHALIKOTE(Ganjam) CS/0000007/2013
43	D-CMP/19145/2025 CMP/752/2025	SHYAM SUNDAR BEHERA VS BASANTI BEHERA	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000269/2015
44	D-CMP/18763/2025 CMP/753/2025	GIRIDHARI BEHERA VS PRATAP BEHERA	BIKRAM CHANDRA GHADEI VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) IA/0000081/2019
45	D-CMP/17613/2025 CMP/754/2025	BAMADEV PUROHIT VS DURYODHAN @ DURJAN CHHATRIA	HEMANTA KUMAR MUND VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000012/2024

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46	D-CMP/19136/2025 CMP/755/2025	SIDHESWAR DAS VS PRATIMA DAS	RAJENDRA KUMAR PRADHAN VS	// CIVIL JUDGE SR.DIVISION CUM A.S.J. N CS/0000119/2022
47	D-CMP/19213/2025 CMP/756/2025	SUMITRA BARIK VS GHANASHYAM SAHA	ANUGRAHA NARAYAN SAMANTRAY VS	// CIVIL JUDGE (SD),PADAMPUR(Bargarh) CS/0000041/2021
48	D-CMP/18940/2025 CMP/757/2025	JAHAR BEGUM VS MD.ABDUL MAMUR	RAMESH CH. BEHERA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000469/2018
49	D-CMP/17841/2025 CMP/758/2025	GOLAPI MAJHI VS BHABANISHANKAR BUDULAL @ KISAN	ABHAS MOHANTY VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpur) CS/0000003/2018
50	D-CMP/19069/2025 CMP/759/2025	SUJIT BOSE @ SUJIT BASU VS PRADEEP KUMAR SARAF	DWARIKA PRASAD MOHANTY VS	// EXECUTIVE MAGISTRATE,KUCHINDA EC/0000003/2015
51	D-CONTC/17110/2025 CONTC/2170/2025	UPENDRA PRASAD SETHI VS BRUNDABAN SATPATHY,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// () //
52	D-CONTC/17700/2025 CONTC/2171/2025	HAZARAT ALLI KHAN VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION H AND U.D DEPT., ODISHA	ADV. VS	// () //
53	D-CONTC/18570/2025 CONTC/2172/2025	PRANAT KISHORE MISHRA VS SHALINI PANDIT, I.A.S.	ADYASIDHI MISHRA VS	// () //
54	D-CONTC/18856/2025 CONTC/2173/2025	RAJENDRA KUMAR PATRA VS DR.AMBIKA PRASAD PADHI, PRINCIPAL , EMRS RAMPILO,JAJPUR	ADV. VS	// () //
55	D-CONTC/14990/2025 CONTC/2174/2025	PREMALATA NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
56	D-CONTC/16345/2025 CONTC/2175/2025	RANJIT DAS VS TAPAS RANJAN DEHURY,OAS 1(SB)	ADV. VS	// () //
57	D-CONTC/16915/2025	NARASINGH CHARAN PATI	ADV.	//

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	CONTC/2176/2025	VS ABOLI SUNIL NARAVANE,ROURKELA DEVELOPMENT AUTHORITY	VS	0 //
58	D-CONTC/17411/2025 CONTC/2177/2025	DR.AKULANANDA MALLICK VS SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ORISSA	SANTOSH KUMAR SWAIN VS	// 0 //
59	D-CONTC/15064/2025 CONTC/2178/2025	HAREKRUSHNA BARIK VS ARABINDA AGARWAL,IAS	ADV. VS	// 0 //
60	D-CONTC/17417/2025 CONTC/2179/2025	GIRIJA SHANKAR BEHERA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	ADV. VS	// 0 //
61	D-CONTC/17426/2025 CONTC/2180/2025	DAMODAR SAHOO VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	ADV. VS	// 0 //
62	D-CONTC/17448/2025 CONTC/2181/2025	BIJAY DANDASENA VS PRADIP KUMAR NAG, D.E.O., BOLANGIR	PRASANNA KUMAR NAYAK VS	// 0 //
63	D-CONTC/15742/2025 CONTC/2182/2025	MAMATANJALI PANDA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
64	D-CONTC/17453/2025 CONTC/2183/2025	MANJULA PRADHAN VS GIRISH S.N., I.A.S.	BANSHIDHAR SATAPATHY VS	// 0 //
65	D-CONTC/17456/2025 CONTC/2184/2025	ANNAPURNA PATRI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
66	D-CONTC/17739/2025 CONTC/2185/2025	KUMAR CHANDRA MISHRA VS ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT.	ADV. VS	// 0 //
67	D-CONTC/18410/2025 CONTC/2186/2025	ATAL KISHORE MOHAPATRA VS TAPAS KUMAR BISI, O.A.S.	ADV. VS	// 0 //
68	D-CONTC/18733/2025 CONTC/2187/2025	AMIT ABHIJIT SAMAL VS	BISHNU PRASAD PRADHAN VS	// 0

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69	D-CONTC/16790/2025 CONTC/2188/2025	ASWATHY S.,COMMNR.-CUM-SECRETARY, HEALTH AND F.W DEPT. DHUBAL BALIHARSINGH VS SHALINI PANDIT, IAS	ADV VS	// // ()
70	D-CONTC/16796/2025 CONTC/2189/2025	NARAHARI MALLICK VS SHALINI PANDIT, IAS	ADV VS	// ()
71	D-CONTC/16797/2025 CONTC/2190/2025	NILAMBAR MALLICK VS SHALINI PANDIT, IAS	ADV VS	// ()
72	D-CRLA/11887/2025 CRLA/555/2025	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	KHANTAPADA /262 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000217/2023
73	D-CRLA/13996/2025 CRLA/556/2025	LITU PANIGRAHI@AMARENDRA PANI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /141 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000156/2025
74	D-CRLA/13406/2025 CRLA/557/2025	SIBA BHOI@BHASKAR SWAIN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /65 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000022/2025
75	D-CRLA/13664/2025 CRLA/558/2025	KHAGESWAR PUTEL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /65 /2010 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000021/2011
76	D-CRLMA/12972/2025 CRLMA/65/2025	BELALSEN @ BALALSEN KANHAR @ BELARSEN KANHAR VS STATE OF ODISHA	LAXMAN PRADHAN VS	KODALA /224 /2016 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000441/2016
77	D-CRLMA/12146/2025 CRLMA/66/2025	CHITTARANJAN DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	INFOCITY PS /351 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001366/2024
78	D-CRLMC/12358/2025 CRLMC/1722/2025	BASANTA KUMAR PAUL VS KALYANI BEHERA	NIRANJAN LENKA VS	//0 J.M.F.C,CUTTACK(Cuttack) EXECUTION CASE/0000095/2023
79	D-CRLMC/12607/2025 CRLMC/1723/2025	PAPU @ SURYAKANT BISWAL VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	ANGUL TOWN /348 /2013 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000092/2013

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80	D-CRLMC/13104/2025 CRLMC/1724/2025	RAM SOY @ RAMA SOY @ BURGEI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	SARAT /11 /2019 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000052/2019
81	D-CRLMC/13667/2025 CRLMC/1725/2025	GEDU @ PADMA CHARAN GOCHHAYAT VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KUMBHARAPARA /72 /2011 S.D.J.M.,PURI(Puri) GR/0000533/2011
82	D-CRLMC/13821/2025 CRLMC/1726/2025	BHALA CHANDRA MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 EXEXECUTIVE MAGISTRATE, TANGI-C CRMC/0000216/2024
83	D-CRLMC/13971/2025 CRLMC/1727/2025	ASHOK KUMAR JENA VS ALLI ALLI PALTASINGH	ROHIT RANJAN RAY VS	RANPUR /252 /2024 JUDGE FAMILY COURT,KHURDA(Khor Ctp/0000262/2024
84	D-CRLMC/13596/2025 CRLMC/1728/2025	ARUNA@ARUN KUMAR JOSHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BAREIPALI /231 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000050/2023
85	D-CRLMC/13823/2025 CRLMC/1729/2025	PRAFULLA NAYAK@PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANDARIPOKHARI /7 /2023 J.M.F.C. II BHADRAK(Bhadrak) GR/0000007/2023
86	D-CRLMC/13861/2025 CRLMC/1730/2025	PRATAP BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	//0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000029/2024
87	D-CRLMC/14169/2025 CRLMC/1731/2025	NAROTTAM PRUSTY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAUGAON /39 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000014/2025
88	D-CRLMC/13972/2025 CRLMC/1732/2025	BRAJA KISHORE SAHOO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 A.D.J.,JJPUR ROAD(Jajapur) CRA/0000026/2025
89	D-CRLMC/13600/2025 CRLMC/1733/2025	KHAGENDRA BISOI VS STATE OF ODISHA	DEVASHIS PANDA VS	KAKIRIGUMMA /17 /2012 ADDL DISTRICT AND SESSIONS JUDGE CRREV/0000002/2018
90	D-CRLMP/12886/2025 CRLMP/570/2025	RABINARAYAN ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /141 /2025 (//
91	D-CRLMP/13055/2025	BICHITRA KUMAR ROUT	ALOK KUMAR MOHAPATRA	//0

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	CRLMP/571/2025	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/13061/2025 CRLMP/572/2025	BASANT KUMAR ROUT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
93	D-CRLMP/12322/2025 CRLMP/573/2025	EITINA SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /136 /2021 () //
94	D-CRLMP/11839/2025 CRLMP/574/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	/ /0 () //
95	D-CRLMP/11374/2025 CRLMP/575/2025	RANJEET KUMAR KHATUA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
96	D-CRLMP/11375/2025 CRLMP/576/2025	ASIT KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
97	D-CRLMP/11965/2025 CRLMP/577/2025	CHINMAYEE NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	/ / () //
98	D-CRLMP/13498/2025 CRLMP/578/2025	KRUSHNAPRIYA RATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHANDANPUR /59 /2025 () //
99	D-CRLMP/13508/2025 CRLMP/579/2025	MEENA KHILADI @ KHILADI MEENA VS THE STATE OF ODISHA	CHITTA RANJAN LENKA VS	/ /0 () //
100	D-CRLMP/11378/2025 CRLMP/580/2025	RAMESH SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
101	D-CRLMP/11379/2025 CRLMP/581/2025	PREETAM GOCHHAYAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
102	D-CRLMP/13901/2025 CRLMP/582/2025	SATYANARAYAN HANSDAH VS	SIDHARTHA MISRA 1 VS	/ /0 ()

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103	D-CRLMP/12127/2025 CRLMP/583/2025	BRUNDABATI HANSDAH PRAMOD KUMAR ROUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()
104	D-CRLMP/14144/2025 CRLMP/584/2025	SHIVANI SINGH VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	JENAPUR /13 /2022 () //
105	D-CRLMP/13304/2025 CRLMP/585/2025	BINAYAK SAHOO VS STATE OF ODISHA	BISHNU PRASAD RATH VS	//0 S.D.M.,JAJPUR(Jajapur) CRMC/0001169/2023
106	D-CRLMP/12600/2025 CRLMP/586/2025	NIRMALA HEMBRAM VS STATE OF ODISHA	DILLIP KUMAR RAY VS	RAIRANGPUR TOWN /217 /2023 () //
107	D-CRLMP/11483/2025 CRLMP/587/2025	PRASANTA KUMAR BARIK VS LEETA NAYAK	PRASANTA KUMAR NANDA VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000055/2022
108	D-CRLMP/12008/2025 CRLMP/588/2025	BAPI NAIK @ DHABLESWAR NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	SAHID NAGAR P.S. /93 /2025 () //
109	D-CRLMP/12947/2025 CRLMP/589/2025	TAPAS RANJAN MOHARANA VS STATE OF ODISHA	SITARAM SATAPATHY VS	//0 () //
110	D-CRLMP/13313/2025 CRLMP/590/2025	REETIRAGINEE PANDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	//0 () //
111	D-CRLREV/12277/2025 CRLREV/250/2025	M/S.SMS ASIA PVT. LTD. VS M/S.TRL KROSAKI REFRACTORIES LTD.,	SOHAN MISHRA VS	//0 DISTRICT AND SESSIONS JUDGE,JHAR. CRA/0000048/2024
112	D-CRLREV/11246/2025 CRLREV/251/2025	AJAY KUMAR MISHRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /84 /2008 A.D.J.,KEONJHAR(Kendujhar) CRA/0000004/2020
113	D-CRLREV/11665/2025 CRLREV/252/2025	PRATHI PRAVEEN KUMAR@P.PRAVEEN KUMAR VS STATE OF ODISHA	DR. KEDAR NATH TRIPATHY VS	//0 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000039/2024

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114	D-FAO/15389/2025 FAO/225/2025	THE SECRETARY TO GOVEMMENT, DEPARTMENT OF HIGHER EDUCATION, ORISSA VS DR. BISWABIMOHAN SARADEV DAS	SIBYRENA RAY, BHUBANESWAR VS	// STATE EDUCATION TRIBUNAL, BHUBANESWAR Gia/0000016/2000
115	D-FAO/18766/2025 FAO/226/2025	STATE OF ODISHA VS SANDHYA KUMARI MOHANTY	SASWAT DAS, A.G.A VS	// STATE EDUCATION TRIBUNAL, BHUBANESWAR Gia/0000063/2020
116	D-FAO/15654/2025 FAO/227/2025	STATE OF ODISHA VS JAGANNATH SAHOO	AISHWARYA DASH, A.G.A VS	// STATE EDUCATION TRIBUNAL, BHUBANESWAR Gia/0000113/2021
117	D-JCRLA/14047/2025 JCRLA/65/2025	RAJU MULI VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /436 /2023 A.D.J., BHANJANAGAR (Ganjam) ST/0000125/2025
118	D-JCRLA/14048/2025 JCRLA/66/2025	ABINASH MAJHI VS STATE OD ODISHA	ADV. VS	RAIRAKHOL /201 /2018 AD-HOC A.D.J.(FTSC), SAMBALPUR (Sambalpur) Spl/0000010/2019
119	D-JCRLA/14051/2025 JCRLA/67/2025	SAMARENDRA MALIK VS STATE OF ODISHA	ADV. VS	NILGIRI /221 /2022 PRESIDING OFFICER, O.P.I.D. COURT, BILASIPUR ST/0000028/2023
120	D-JCRLA/14054/2025 JCRLA/68/2025	ABHAYA NAIK VS STATE OF ODISHA	ADV. VS	HARABHANGA /50 /2023 DISTRICT & SESSIONS JUDGE, BOUDH ST/0000054/2023
121	D-LAA/14421/2025 LAA/23/2025	MAHANADI COALFIELDS LTD., JHARSUGUDA VS BHABANI SHANKAR DIXSHIT	PRATYUSH RANJAN PATNAIK VS	// CIVIL JUDGE (SD), JHARSUGUDA (Jharsuguda) LA/0000015/1991
122	D-MACA/16770/2025 MACA/559/2025	CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS URMILA SAHOO	GIRIJA PRASAD DUTTA VS	// 7TH M.A.C.T., BHUBANESWAR (Khordha) Mac/0000060/2016
123	D-MACA/19187/2025 MACA/560/2025	THE G.M. OF ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS SUNARAM SINGH	G.P.DUTTA VS	// IVTH M.A.C.T. BARIPADA (Mayurbhanj) Mac/0000107/2020
124	D-MACA/17649/2025 MACA/561/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD, DIST-SUNDARGARH VS KAMINILATA PRAHARAJ	SOMNATH ROY VS	// 2ND A.D.J., ROURKELA (Sundargarh) Mac/0000151/2021
125	D-MACA/16524/2025	TATA AIG GENERAL INSURANCE CO.LTD., KHURDA	G.P.DUTTA	//

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	MACA/562/2025	VS	VS	III M.A.C.T.,BHUBANESWAR(Khordha)
126	D-MACA/16595/2025 MACA/563/2025	SWAPNESWARI MOHANTY @ SWAPNA MOHANTY DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.LTD.,ANGUL VS LAGAMANI RAY	RAMESH CHANDRA SAHOO 1 VS	Mac/0000253/2016 // 1ST M.A.C.T., ANGUL(Anugul) Mac/0000005/2019
127	D-MSA/19571/2025 MSA/21/2025	HDFC BANK LTD.,KHURDA VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA PRAKASH SATAPATHY VS	// ODISHA REAL ESTATE APPELLATE TR IA/0000271/2024
128	D-OTAPL/14691/2025 OTAPL/58/2025	COMMISSIONER OF GST AND CENTRAL EXCISE,ROURKELA VS M/S.NARAYANI SONS INDIA (P) LTD., KEONJHAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
129	D-OTAPL/13878/2025 OTAPL/59/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE) BHUBANESWAR VS MANISH KHEMKA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
130	D-OTAPL/16798/2025 OTAPL/60/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS M/S VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
131	D-OTAPL/14654/2025 OTAPL/61/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS AJAY GUPTA, E/O MANISH KHEMAKA,DIRECTOR OF M/S. S.M NIRYAT PVT LTD.,KOLKATA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
132	D-RPFAM/18549/2025 RPFAM/134/2025	PRABODHA KUMAR MISHRA VS SUJATA KUMARI MISHRA	SANGRAM KESARI JENAMANI VS	// // JUDGE, FAMILY COURT, NABARANGPUR
133	D-RSA/18592/2025 RSA/238/2025	KRUSHNA CHANDRA NAYAK VS TRILOCHAN NAYAK	PRASANTA KUMAR SATAPATHY VS	// // DISTRICT & SESIONS JUDGE,JEYPORE
134	D-RSA/15231/2025 RSA/239/2025	ILLIZAR KULLU VS RASNAR TIRKEY	PABITRA KUMAR NAYAK VS	// // A.D.J.,KUCHINDA(Sambalpur) RFA/0000033/2024
135	D-RSA/14780/2025 RSA/240/2025	SAGAR PRADHAN@PADHAN VS PRAKASH PRADHAN@PADHAN	MANAS RANJAN BADAJENA VS	// // A.D.J.,BOUDH(Baudh) RFA/0000016/2018
136	D-STREV/12631/2025 STREV/7/2025	M/S. TIDE WATER OIL CO., (INDIA) LTD., BBSR VS	PAWAN KUMAR AGRAWAL VS	// ()

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137	D-TRP(C)/18169/2025 TRP(C)/138/2025	ORISSA SALES TAX TRIBUNAL, CUTTACK LIPALIKA RATH VS SIBA PRASAD DIXIT	MANAS RANJAN DASH VS	// // JUDGE FAMILY COURT,BHUBANESWA CP/0000330/2024
138	D-TRP(C)/19157/2025 TRP(C)/139/2025	MANALY PANI VS CHIRANJIBI MISHRA	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000060/2025
139	D-TRP(C)/17402/2025 TRP(C)/140/2025	HARAPRIYA NAYAK VS SUKANTA KUMAR NAYAK	PRAVAT KUMAR NAYAK VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000152/2025
140	D-WA/14497/2025 WA/838/2025	STATE OF ODISHA VS GANGADHAR SAHU	CHANDRAKANTA PRADHAN,A.G.A VS	// ()
141	D-WA/15560/2025 WA/839/2025	STATE OF ODISHA VS SUBASH CHANDRA DALAI	SASWAT DAS,A.G.A VS	// ()
142	D-WA/15601/2025 WA/840/2025	STATE OF ODISHA VS SUBHADRA MISHRA	SASWAT DAS , A.G.A VS	// ()
143	D-WA/15604/2025 WA/841/2025	STATE OF ODISHA VS ANJALI NANDA	SASWAT DAS, A.G.A. VS	// ()
144	D-WA/15823/2025 WA/842/2025	STATE OF ODISHA VS SIBA SUNDAR MISHRA	AISHWARYA DASH,A.S.C VS	// ()
145	D-WA/14045/2025 WA/843/2025	STATE OF ODISHA VS DR SAHADEV SWAIN	SAROJ KUMAR JEE,A.G.A VS	// ()
146	D-WA/19388/2025 WA/844/2025	KAPILENDRA MOHAPATRA @ KAPILA CHANDRA MOHAPATRA VS PUNJAB NATIONAL BANK (E-UBI),BARPADA BRANCH, BHADRAK	SAIBRATA RATH VS	// ()
147	D-WA/17496/2025 WA/845/2025	AJIT KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()

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148	D-WA/17695/2025 WA/846/2025	THE KIRAN PARIJATAK ENCLAVE APARTMENT OWNERS WELFARE SOCIETY, CUTTACK VS CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
149	D-WP(C)/19155/2025 WP(C)/13265/2025	DR.RINA PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
150	D-WP(C)/19152/2025 WP(C)/13266/2025	MAMATA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
151	D-WP(C)/18427/2025 WP(C)/13267/2025	PINAK ROUT VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	SANKET KANUNGO VS	// 0 //
152	D-WP(C)/18420/2025 WP(C)/13268/2025	NITYANANDA JENA VS ADDITIONAL SECY TO GOVT. LAW DEPT, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
153	D-WP(C)/18417/2025 WP(C)/13269/2025	BANSIDHAR NAIK VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
154	D-WP(C)/19272/2025 WP(C)/13270/2025	M/S MANOJ KUMAR MOHANTY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
155	D-WP(C)/18655/2025 WP(C)/13271/2025	MD.QAISERUJJAMAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
156	D-WP(C)/18601/2025 WP(C)/13272/2025	PRASADINI JAYASINGH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
157	D-WP(C)/18653/2025 WP(C)/13273/2025	BAIKUNTHA KUNWANR VS THE SUB COLLECTOR, KENDRAPARA	BRAHMANANDA TRIPATHY VS	// 0 //
158	D-WP(C)/18602/2025 WP(C)/13274/2025	AJAYA KUMAR JAYASINGH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
159	D-WP(C)/18388/2025	PANDAB MALLICK	MD. GOLAM MADANI	//

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	WP(C)/13275/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/18683/2025 WP(C)/13276/2025	JYOTISH CHANDRA PATRA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
161	D-WP(C)/18387/2025 WP(C)/13277/2025	BAIDEHI NAIK VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
162	D-WP(C)/18835/2025 WP(C)/13278/2025	KARUNAKAR RATH VS ORISSA HIGH COURT, CUTTACK		// 0 //
163	D-WP(C)/18787/2025 WP(C)/13279/2025	BENUDHAR DALABEHERA VS STATE OF ODISHA	ASIM KUMAR DASH VS	// 0 //
164	D-WP(C)/18383/2025 WP(C)/13280/2025	NARAYAN MANDAL VS STATE OF ODISHA	DR.PATANJALI TRIPATHY VS	// 0 //
165	D-WP(C)/18314/2025 WP(C)/13281/2025	PURUSOTTAM PRADHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
166	D-WP(C)/17740/2025 WP(C)/13282/2025	CHITTARANJAN PARIDA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
167	D-WP(C)/18321/2025 WP(C)/13283/2025	SWARNALATA DAS VS COMMISSIONER, CONSOLIDATION, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //
168	D-WP(C)/19177/2025 WP(C)/13284/2025	M/S SRI SUBHAM MODERN RICE MILL, NABARANGPUR VS THE P.N.B, NABARANGPUR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
169	D-WP(C)/19266/2025 WP(C)/13285/2025	AGADHU CHARAN ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
170	D-WP(C)/19294/2025 WP(C)/13286/2025	PRANATI DASH VS	ABHIRAM SWAIN VS	// 0

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171	D-WP(C)/18379/2025 WP(C)/13287/2025	THE STATE OF ODISHA TULABATI PATEL VS STATE OF ODISHA	BHABA RANJAN KAR VS	// // ()
172	D-WP(C)/19334/2025 WP(C)/13288/2025	M/S SAIBABA TRADERS, NANAPADA,KHURDA VS BANK OF BARODA, MUMBAI	BISHNU PRASAD PRADHAN VS	// ()
173	D-WP(C)/18358/2025 WP(C)/13289/2025	SAROJINI BARIHA VS STATE OF ODISHA	BHABA RANJAN KAR VS	// ()
174	D-WP(C)/18927/2025 WP(C)/13290/2025	DEBANATH PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// ()
175	D-WP(C)/18357/2025 WP(C)/13291/2025	DINABANDHU NAIK VS STATE OF ODISHA	BHABA RANJAN KAR VS	// ()
176	D-WP(C)/19416/2025 WP(C)/13292/2025	ISHANESWAR FLY ASH BRICKS, SUNATHARA, GANJAM VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR	GOPINATH MISHRA VS	// ()
177	D-WP(C)/19124/2025 WP(C)/13293/2025	M/S. KRISHNA SALES CORPORATION, CUTTACK VS SUPERINTENDENT, GST AND CENTRAL EXCISE, CUTTACK - II	MADHAB LAL AGARWAL VS	// ()
178	D-WP(C)/15568/2025 WP(C)/13294/2025	BISWAJIT MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
179	D-WP(C)/18303/2025 WP(C)/13295/2025	DANARA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// ()
180	D-WP(C)/19513/2025 WP(C)/13296/2025	M/S LAXMI PHARMA,BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// ()
181	D-WP(C)/16935/2025 WP(C)/13297/2025	SHISHIR KUMAR SWAIN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// ()

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182	D-WP(C)/17457/2025 WP(C)/13298/2025	SRI JAGANNATH JEW THAKUR, BHADRAK VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
183	D-WP(C)/19498/2025 WP(C)/13299/2025	BIRENDRA KHASKEL VS STATE OF ODISHA	SHRADHA DAS VS	// 0 //
184	D-WP(C)/18244/2025 WP(C)/13300/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
185	D-WP(C)/18252/2025 WP(C)/13301/2025	PUSPANJALI ROULA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
186	D-WP(C)/17669/2025 WP(C)/13302/2025	SCHOOL MANAGING COMMITTEE OF BAUTI U.P. (M.E.) SCHOOL, BAIGUNIA, NAYAGARH VS STATE OF ORISSA	BARPUKULLA KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/18296/2025 WP(C)/13303/2025	PRAVABATI PATI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
188	D-WP(C)/17078/2025 WP(C)/13304/2025	BATAKRISHNA SAHU VS COLLECTOR , DEOGARH	SURESH KUMAR JENA VS	// 0 //
189	D-WP(C)/18328/2025 WP(C)/13305/2025	DR.BIPRA CHARAN MOHAKUDA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
190	D-WP(C)/18313/2025 WP(C)/13306/2025	SAI SUVANKAR NANDA VS NARAHARI ROUT	MAMATA MISHRA VS	// 0 //
191	D-WP(C)/14777/2025 WP(C)/13307/2025	MALATI SAHU VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
192	D-WP(C)/18295/2025 WP(C)/13308/2025	DAMODAR NANDA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
193	D-WP(C)/16896/2025	MITU NAIK	KAMAL BEHARI PANDA	//

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	WP(C)/13309/2025	VS COLLECTOR AND DIST.MAGISTRATE ANGUL	VS	0 //
194	D-WP(C)/18265/2025 WP(C)/13310/2025	NILOFAR JAHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
195	D-WP(C)/16931/2025 WP(C)/13311/2025	BIDYADHAR SETHI VS BABULI SETHI	BIKRAM CHANDRA GHADEI VS	// 0 //
196	D-WP(C)/16745/2025 WP(C)/13312/2025	NABAGHANA MALLICK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
197	D-WP(C)/19258/2025 WP(C)/13313/2025	TEERTHANKAR MANDHATA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
198	D-WP(C)/19175/2025 WP(C)/13314/2025	BADAL KUMAR MUDULI VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
199	D-WP(C)/17294/2025 WP(C)/13315/2025	KALANDI CHARAN MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
200	D-WP(C)/17747/2025 WP(C)/13316/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
201	D-WP(C)/19174/2025 WP(C)/13317/2025	DEBAKI SWAIN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
202	D-WP(C)/14083/2025 WP(C)/13318/2025	RUPASI RAGINI NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/17452/2025 WP(C)/13319/2025	SIBALAXMI PANDA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
204	D-WP(C)/19577/2025 WP(C)/13320/2025	HEMANTA KUMAR PADHI VS	PRAVAT KUMAR MUDULI VS	// 0

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205	D-WP(C)/18717/2025 WP(C)/13321/2025	STATE OF ODISHA BAYAMAN PANDA VS STATE INFORMATION COMMISSION	TUSHAR KANTA NAYAK VS	// // 0 //
206	D-WP(C)/18071/2025 WP(C)/13322/2025	M/S KALINGA WARRIORS SECURITY SERVICES, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	CHITRASEN PARIDA VS	// // 0 //
207	D-WP(C)/13664/2025 WP(C)/13323/2025	NARAHARI MAHANTA VS STATE OF ODISHA	RAMESH SAHOO VS	// 0 //
208	D-WP(C)/18429/2025 WP(C)/13324/2025	ABHAYA KUMAR DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
209	D-WP(C)/17899/2025 WP(C)/13325/2025	SNEHALATA PANDA VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	// 0 //
210	D-WP(C)/18041/2025 WP(C)/13326/2025	NITYANANDA BEHERA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
211	D-WP(C)/19492/2025 WP(C)/13327/2025	MD. MASUD KARIM VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
212	D-WP(C)/19500/2025 WP(C)/13328/2025	PRAVAKAR DALAI VS REGIONAL TRANSPORT OFFICER, BHUBANESWAR	BRAJA MOHAN SARANGI VS	// 0 //
213	D-WP(C)/19575/2025 WP(C)/13329/2025	DUSMANTA KUMAR SAHU VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
214	D-WP(C)/16164/2025 WP(C)/13330/2025	PRAMILA GOCHAYAT VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
215	D-WP(C)/19583/2025 WP(C)/13331/2025	BANOTH PREM SINGH VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //

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216	D-WP(C)/17129/2025 WP(C)/13332/2025	DEBARAJ SWAIN VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
217	D-WP(C)/19581/2025 WP(C)/13333/2025	BHARAT KUMAR DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
218	D-WP(C)/19130/2025 WP(C)/13334/2025	BIKASH CHANDRA DEB VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// 0 //
219	D-WP(C)/17153/2025 WP(C)/13335/2025	GARGI AGARWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
220	D-WP(C)/17196/2025 WP(C)/13336/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
221	D-WP(C)/18892/2025 WP(C)/13337/2025	TRINATH PRADHAN VS SECRETARY, LAW, GOVT.OF ODISHA, BBSR	JEEVANJYOTI MOHANTY VS	// 0 //
222	D-WP(C)/19549/2025 WP(C)/13338/2025	BINAY KUMAR DHAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
223	D-WP(C)/16970/2025 WP(C)/13339/2025	RAGHUNATH PALEI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
224	D-WP(C)/18319/2025 WP(C)/13340/2025	PRADEEP KUMAR NANDY @ NANDI VS COMMISSIONER OF CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
225	D-WP(C)/19505/2025 WP(C)/13341/2025	PRAKASH ROUT VS BRANCH MANAGER, MAHINDA AND MAHINDRA FIN SERV LTD., BADAMBADI, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
226	D-WP(C)/19561/2025 WP(C)/13342/2025	BASANTI NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
227	D-WP(C)/17355/2025	PRASANTA KUMAR SAHOO	DILLIP KUMAR MOHANTY	//

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	WP(C)/13343/2025	VS UNION OF INDIA	VS	0 //
228	D-WP(C)/17173/2025 WP(C)/13344/2025	MAHESWAR SWAIN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
229	D-WP(C)/19509/2025 WP(C)/13345/2025	RAMESH PATRA VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
230	D-WP(C)/19502/2025 WP(C)/13346/2025	DALJIT KAUR VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
231	D-WP(C)/17340/2025 WP(C)/13347/2025	PUSPALATA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
232	D-WP(C)/17206/2025 WP(C)/13348/2025	GOPAL NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
233	D-WP(C)/19545/2025 WP(C)/13349/2025	AJAY PRASAD VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
234	D-WP(C)/19499/2025 WP(C)/13350/2025	KAMAL JIT SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
235	D-WP(C)/19528/2025 WP(C)/13351/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
236	D-WP(C)/16621/2025 WP(C)/13352/2025	SUDHAKAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
237	D-WP(C)/19443/2025 WP(C)/13353/2025	M/S SANSE ELECTRONICS VS CHIEF COMMISSIONER OF CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //
238	D-WP(C)/19526/2025 WP(C)/13354/2025	SUSHANTA KUMAR BISWAL VS	GYANA RANJAN SETHI VS	// 0

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239	D-WP(C)/14440/2025 WP(C)/13355/2025	STATE OF ODISHA ODISHA LIFT IRRIGATION CORPORATION LTD.,KHURDA VS STATE BANK OF INDIA, KHURDA	AKSHAYA KUMAR PANDEY VS	// // 0 //
240	D-WP(C)/19247/2025 WP(C)/13356/2025	MADAN MOHAN JEW BIJE, CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0 //
241	D-WP(C)/19448/2025 WP(C)/13357/2025	PRAVEEN KUMAR AGARWALLA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// // 0 //
242	D-WP(C)/18749/2025 WP(C)/13358/2025	BHAGABATI SINGH DANDAPAT VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// // 0 //
243	D-WP(C)/18301/2025 WP(C)/13359/2025	RUNUBALA GHADEI VS THE REGISTRAR, DISTRICT AND SESSION COURT OF CUTTACK, CUTTACK	ASHIS KUMAR MISHRA VS	// // 0 //
244	D-WP(C)/17298/2025 WP(C)/13360/2025	SIDHESWAR PRADHAN VS ELECTION OFFICER CUM BDO, BOUDH BLOCK, BOUDH	PRASHANTA KUMAR NAYAK VS	// // 0 //
245	D-WP(C)/19462/2025 WP(C)/13361/2025	KAPILASH INFRASOL PROJECT PVT LTD.,BBSR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// // 0 //
246	D-WP(C)/18579/2025 WP(C)/13362/2025	STAYEE BIKASHA LAKSHYA, GANJAM VS STATE OF ODISHA	MOKSHYADA DAS VS	// // 0 //
247	D-WP(C)/16795/2025 WP(C)/13363/2025	M/S RELIBLE HI TECH PVT. LTD., ROURKELA VS THE ASST. COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA I DIVISION	BHABANI PRASAD MOHANTY VS	// // 0 //
248	D-WP(C)/17842/2025 WP(C)/13364/2025	BIBEKANANDA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// // 0 //
249	D-WP(C)/18154/2025 WP(C)/13365/2025	MOTHER TERESA SHG, JAGATSINGHPUR VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// // 0 //

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250	D-WP(C)/18344/2025 WP(C)/13366/2025	KESHAB CHANDRA PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
251	D-WP(C)/19605/2025 WP(C)/13367/2025	SNEHASISH DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS LAXMIKANT MOHANTY, R.DAS, S.DAS	// 0 //
252	D-WP(C)/18545/2025 WP(C)/13368/2025	PARAKRAM CHAMPATI VS THE D.G.M.(ELECT)., KHURDA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
253	D-WP(C)/19292/2025 WP(C)/13369/2025	MAHAMAYA MAHILA SWAYANG SAHAYAK GOSTHI, BBSR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
254	D-WP(C)/17254/2025 WP(C)/13370/2025	MANGLU NAIK @ HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
255	D-WP(C)/18844/2025 WP(C)/13371/2025	MANAGING COMMITTEE OF ADARSHA SHISHU NIKETANA, BANAMALIPUR, KHORDHA VS STATE OF ODISHA	PRANOY MOHANTY VS	// 0 //
256	D-WP(C)/19375/2025 WP(C)/13372/2025	ARJUNA CHARAN SETHY VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
257	D-WP(C)/18826/2025 WP(C)/13373/2025	DEEPAK RAY VS STATE OF ORISSA	SIDHARTHA SANKAR RAY (2) VS	// 0 //
258	D-WP(C)/18554/2025 WP(C)/13374/2025	LAXMAN KALATA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
259	D-WP(C)/17301/2025 WP(C)/13375/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
260	D-WP(C)/18692/2025 WP(C)/13376/2025	RANJAN KUMAR SAHOO VS SUPERINTENDING ENGINEER(ELECT)II TPCODL , JED, JAGATSINGHPUR	BHUBAN MOHAN DEBATA VS	// 0 //
261	D-WP(C)/19119/2025	BIMLA ENTERPRISES, BBSR	SUSANTA KUMAR MISHRA	//

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	WP(C)/13377/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/19578/2025 WP(C)/13378/2025	SWARAJYA KESHARI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
263	D-WP(C)/19439/2025 WP(C)/13379/2025	PANKAJINI NEGI VS MOHANADI COAL FIELD LTD, BURLA	SISIR DAS VS	// 0 //
264	D-WP(C)/19428/2025 WP(C)/13380/2025	SUDHAKAR MALLIK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
265	D-WP(C)/18338/2025 WP(C)/13381/2025	GOKULANANDA PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
266	D-WP(C)/16946/2025 WP(C)/13382/2025	SATYAJIT PRADHAN VS THE CHAIRMAN CUM MANAGING DIRECTOR MCL, SAMBALPUR	BRAJA RAJ SAI VS	// 0 //
267	D-WP(C)/19066/2025 WP(C)/13383/2025	M.D.ASIQUE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
268	D-WP(C)/19127/2025 WP(C)/13384/2025	M/S. GROUP NO.5 SECURITY SERVICES, BBSR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/18913/2025 WP(C)/13385/2025	M/S. GAYATRI CENTRAL ACADEMY, KEONJHAR VS UNION OF INDIA	AKASH ACHARYA VS	// 0 //
270	D-WP(C)/19278/2025 WP(C)/13386/2025	SHYAM SINGH MUNDARI VS STATE OF ODISHA	TRISHA SHREYASHI VS	// 0 //
271	D-WP(C)/19207/2025 WP(C)/13387/2025	SAURI JENA VS SUB REGISTRAR , BARANGA	SUDHIR KUMAR MALLICK VS	// 0 //
272	D-WP(C)/19385/2025 WP(C)/13388/2025	SURESH CHANDRA BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// 0

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273	D-WP(C)/19143/2025 WP(C)/13389/2025	STATE OF ODISHA BHIKARI CHARAN DAS VS THE REGISTRAR JUDICIAL,CUTTACK JUDGESHIP	DR.BINOD KUMAR MISHRA VS	// // 0 //
274	D-WP(C)/14271/2025 WP(C)/13390/2025	NIBEDITA MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
275	D-WP(C)/19522/2025 WP(C)/13391/2025	SK.FARID VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
276	D-WP(C)/16816/2025 WP(C)/13392/2025	HARAPRIYA DEI VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
277	D-WP(C)/18494/2025 WP(C)/13393/2025	NETRANANDA PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
278	D-WP(C)/18923/2025 WP(C)/13394/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
279	D-WP(C)/18496/2025 WP(C)/13395/2025	SOVARAM PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
280	D-WP(C)/18497/2025 WP(C)/13396/2025	DILESWAR PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
281	D-WP(C)/18498/2025 WP(C)/13397/2025	DAMAYANTI MEHER VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
282	D-WP(C)/19631/2025 WP(C)/13398/2025	SANGHAMITRA MISHRA VS STATE OF ODISHA	NIHAL RATH, S.J.PRAKASH VS	// 0 //
283	D-WP(C)/19225/2025 WP(C)/13399/2025	M/S. HES INFRA PVT.LTD, HYDRABAD VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //

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284	D-WP(C)/17275/2025 WP(C)/13400/2025	UNION OF INDIA VS TAPAN KUMAR NAYAK	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //
285	D-WP(C)/18099/2025 WP(C)/13401/2025	TIKEMAN RAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
286	D-WP(C)/14437/2025 WP(C)/13402/2025	ODISHA LIFT IRRIGATION CORPORATION LTD.,KHURDA VS STATE BANK OF INDIA, KHURDA	AKSHAYA KUMAR PANDEY VS	// 0 //
287	D-WP(C)/18621/2025 WP(C)/13403/2025	PRAGYAN PARIMITA RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/17633/2025 WP(C)/13404/2025	JAYANTI PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
289	D-WP(C)/16286/2025 WP(C)/13405/2025	MURALIDHAR BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
290	D-WP(C)/18077/2025 WP(C)/13406/2025	JUDHISTIR THANAPATI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
291	D-WP(C)/19530/2025 WP(C)/13407/2025	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
292	D-WP(C)/18434/2025 WP(C)/13408/2025	M/S. PERNOD RICARD INDIA (P) LTD., NEW DELHI VS STATE OF ODISHA	PAMI RATH VS	// 0 //
293	D-WP(C)/14442/2025 WP(C)/13409/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., KHURDA VS STATE BANK OF INDIA, KHURDA	AKSHAYA KUMAR PANDEY VS	// 0 //
294	D-WP(C)/18606/2025 WP(C)/13410/2025	SUDIPTA OTTA VS COLLECTOR, KHORDHA	SEPHALEE DAS VS	// 0 //
295	D-WP(C)/17856/2025	PRIYANKA DAS	LAXMAN BHOI	//

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	WP(C)/13411/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/18910/2025 WP(C)/13412/2025	MINAKETANA JAYASINGH VS STATE OF ODISHA	AMBIKA BALLAV MALLICK VS	// 0 //
297	D-WP(C)/18091/2025 WP(C)/13413/2025	JHAGADU KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
298	D-WP(C)/19689/2025 WP(C)/13414/2025	BHANJA KISHORE PATTANAIAK VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	// 0 //
299	D-WP(C)/17951/2025 WP(C)/13415/2025	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
300	D-WP(C)/18094/2025 WP(C)/13416/2025	UPASI THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
301	D-WP(C)/19617/2025 WP(C)/13417/2025	PRAMILA SUNDARAY VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
302	D-WP(C)/15681/2025 WP(C)/13418/2025	CHHOTRAY SOREN VS THE COMMISSIONER CUM SECRETARY TO GOVT. DEPTT.OF HIGHER EDUCATION ,GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
303	D-WP(C)/18550/2025 WP(C)/13419/2025	KAMALA MALI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
304	D-WP(C)/16148/2025 WP(C)/13420/2025	ANITA MUKHERJEE VS THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT SAMBALPUR	SANTOSH KUMAR NANDA VS	// 0 //
305	D-WP(C)/19060/2025 WP(C)/13421/2025	SRIKANTA SAHU VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //
306	D-WP(C)/19217/2025 WP(C)/13422/2025	PRABHAT NAIK VS	RAMESH CHANDRA SAHOO VS	// 0

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307	D-WP(C)/19013/2025 WP(C)/13423/2025	COLLECTOR, PURI ASHALATA SAHOO VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// // ()
308	D-WP(C)/19274/2025 WP(C)/13424/2025	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// // ()
309	D-WP(C)/19613/2025 WP(C)/13425/2025	BIDWAN SHREE SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	D-WP(C)/16010/2025 WP(C)/13426/2025	PRAVATI TOPNO VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // ()
311	D-WP(C)/18999/2025 WP(C)/13427/2025	KAMADEB MALLICK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
312	D-WP(C)/19322/2025 WP(C)/13428/2025	ASHISH NATH VS R.T.O.,CUTTACK	KHIROD CHANDRA MAJHI VS	// // ()
313	D-WP(C)/18116/2025 WP(C)/13429/2025	MANOJ KUMAR MALIK VS SUPERINTENDENT, CGST AND CENTRAL EXCISE KENDRAPADA CIRCLE, RANGE-II CUTTACK	SANGRAM KESHARI BURMA VS	// // ()
314	D-WP(C)/18501/2025 WP(C)/13430/2025	SUNDARMANI NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// // ()
315	D-WP(C)/18097/2025 WP(C)/13431/2025	TRUTIYA BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // ()
316	D-WPCRL/13409/2025 WPCRL/54/2025	NAMITA ROUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /16 /2025 () //
317	D-ABLAPL/13359/2025 ABLAPL/5461/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /75 /2025 () //

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318	D-ABLAPL/13831/2025 ABLAPL/5462/2025	SASMITA BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /119 /2025 () //
319	D-ABLAPL/13794/2025 ABLAPL/5463/2025	KAILASH CHANDRA MALLICK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	EOW,BHUBANESWAR /5 /2025 () //
320	D-ABLAPL/13878/2025 ABLAPL/5464/2025	LITU @ MANORANJAN MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /109 /2025 () //
321	D-ABLAPL/13509/2025 ABLAPL/5465/2025	PABITRA MOHAN NAYAK VS STATE OF ODISHA	SANJAY KUMAR DAS VS	JAGATSINGPUR /290 /2025 () //
322	D-ABLAPL/13857/2025 ABLAPL/5466/2025	SUNIL KUMAR PATRA VS STATE OF ODISHA	BISHWARANJAN SAHU VS	KHURDA (MODEL) P.S. /494 /2023 () //
323	D-ABLAPL/13844/2025 ABLAPL/5467/2025	SATYARANJAN NARENDRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /119 /2025 () //
324	D-ABLAPL/14032/2025 ABLAPL/5468/2025	PRADEEP PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /56 /2025 () //
325	D-ABLAPL/13859/2025 ABLAPL/5469/2025	CHUNU @ PRAKASH SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	NANDIPADA /101 /2025 () //
326	D-ABLAPL/14035/2025 ABLAPL/5470/2025	PRAVATA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /56 /2025 () //
327	D-ABLAPL/13860/2025 ABLAPL/5471/2025	SEDENGA HEMBRUM VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /76 /2025 () //
328	D-ABLAPL/13888/2025 ABLAPL/5472/2025	ASWINI PURUSETH VS STATE OF ODISHA	ABHISHEK PRADHAN VS	BAREIPALI /79 /2025 () //
329	D-ABLAPL/13998/2025	ARJUN PAUL	SURYAKANTA DASH	NILGIRI /159 /2025

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	ABLAPL/5473/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/13853/2025 ABLAPL/5474/2025	PRADEEPTA KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /25 /2018 () //
331	D-ABLAPL/14023/2025 ABLAPL/5475/2025	JYOTIRANJAN PAIKRAY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BHARATPUR PS /192 /2025 () //
332	D-ABLAPL/12944/2025 ABLAPL/5476/2025	DAMAYANTI PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /54 /2025 () //
333	D-ABLAPL/12750/2025 ABLAPL/5477/2025	BINAYAK BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /53 /2025 () //
334	D-ABLAPL/13098/2025 ABLAPL/5478/2025	DEBADATTA DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
335	D-ABLAPL/13729/2025 ABLAPL/5479/2025	BAPINA @ DEBASIS ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 () //
336	D-ABLAPL/13731/2025 ABLAPL/5480/2025	MANASH KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 () //
337	D-ABLAPL/13574/2025 ABLAPL/5481/2025	PRIYABRATA MOHAKUD VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KAMARDA /40 /2025 () //
338	D-ABLAPL/13745/2025 ABLAPL/5482/2025	ASISH KUMAR PRADHAN @ ALOK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /99 /2025 () //
339	D-ABLAPL/13017/2025 ABLAPL/5483/2025	MD @ MOHAMMAD SAJID VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	LALBAG /165 /2025 () //
340	D-ABLAPL/13937/2025 ABLAPL/5484/2025	RASANANDA DEHURI VS	PRADIPTA BEURA VS	KHUNTUNI /77 /2025 ()

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341	D-ABLAPL/13768/2025 ABLAPL/5485/2025	STATE OF ODISHA SEK ADIL @ ADIL KHAN VS	BHARAT JALLI VS	// TELKOI /50 /2025 ()
342	D-ABLAPL/13952/2025 ABLAPL/5486/2025	STATE OF ODISHA DHIREN ROUSTRAY VS	RAMDAS ACHARY VS	// JODAPADAR /33 /2025 ()
343	D-ABLAPL/13772/2025 ABLAPL/5487/2025	STATE OF ODISHA SEK ADIL @ ADIL KHAN VS	BHARAT JALLI VS	// TELKOI /49 /2025 ()
344	D-ABLAPL/13804/2025 ABLAPL/5488/2025	STATE OF ODISHA SATYANARAYAN PANDA VS	HARAPRASAD PANDA VS	// DHARMASALA /247 /2025 ()
345	D-ABLAPL/13560/2025 ABLAPL/5489/2025	STATE OF ODISHA SK.NIZAM VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /123 /2025 ()
346	D-ABLAPL/13910/2025 ABLAPL/5490/2025	STATE OF ODISHA ANUP SINGH VS	GOURAV MOHANTY VS	// SPECIAL CRIME UNIT /3 /2025 ()
347	D-ABLAPL/13942/2025 ABLAPL/5491/2025	STATE OF ODISHA SOUMITRA KUMAR SAMAL @ KALIA VS	SITIKANT MISHRA VS	// SALIPUR /178 /2025 ()
348	D-ABLAPL/14017/2025 ABLAPL/5492/2025	STATE OF ODISHA MANOJ KUMAR KAR VS	BISHNU PRASAD PRADHAN VS	// BALIPATNA /166 /2025 ()
349	D-ABLAPL/14018/2025 ABLAPL/5493/2025	STATE OF ODISHA MIRZA ABUBAKKAR BAIG VS	BIBEKANANDA MAHAPATRA VS	// JAJPUR SADAR /93 /2025 ()
350	D-ABLAPL/14019/2025 ABLAPL/5494/2025	STATE OF ODISHA DAMA @ DAMODAR DALBEHERA VS	NIRANJAN LENKA VS	// / /0 J.M.F.C.,DASAPALLA(Nayagarh)
351	D-ABLAPL/13949/2025 ABLAPL/5495/2025	STATE OF ODISHA LIPU @ PRADYUMNA KUMAR BISWAL VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ICC/0000006/2025 RASOL /82 /2025 () //

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352	D-ABLAPL/14127/2025 ABLAPL/5496/2025	BIKASH ROUT @ BIKASH CHANDRA RAUT VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /164 /2025 () //
353	D-ABLAPL/14139/2025 ABLAPL/5497/2025	UMAKANTA DWIBEDY VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHANDARIPOKHARI /128 /2025 () //
354	D-ABLAPL/13809/2025 ABLAPL/5498/2025	HOSEN SAHA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	AGARAPADA /61 /2025 () //
355	D-ABLAPL/13355/2025 ABLAPL/5499/2025	SEKH JAKIR @ SK.JAKIR VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /158 /2025 () //
356	D-ABLAPL/13565/2025 ABLAPL/5500/2025	SHUBHAM AGRAWAL VS STATE OF ODISHA	PRONOY MOHANTY VS	ANGUL TOWN /326 /2025 () //
357	D-ABLAPL/13818/2025 ABLAPL/5501/2025	MANORANJAN NAYAK @ SANTANU NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ALAKUNDA /10 /2024 () //
358	D-ABLAPL/13900/2025 ABLAPL/5502/2025	MITHUN JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /104 /2025 () //
359	D-ABLAPL/13908/2025 ABLAPL/5503/2025	ANUJ KUMAR JHA VS STATE OF ODISHA	GOURAV MOHANTY VS	SPECIAL CRIME UNIT /3 /2025 () //
360	D-ABLAPL/13944/2025 ABLAPL/5504/2025	JUDHISTHIR DORA @ JUDHISTIRA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /94 /2025 () //
361	D-ABLAPL/13941/2025 ABLAPL/5505/2025	SUMANTA PADHAN VS STATE OF ODISHA	PRATIMA NAYAK VS	BHEDEN /8 /2022 () //
362	D-ABLAPL/11946/2025 ABLAPL/5506/2025	SIBA CHARAN MALLICK VS STATE OF ODISHA	SAMBİT SAMAL VS	/ /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu ICC/0000033/2025
363	D-ABLAPL/13723/2025	JAYANTI PATRA	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/5507/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13851/2025 ABLAPL/5508/2025	SAROJ MAHALIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /148 /2025 () //
365	D-ABLAPL/13927/2025 ABLAPL/5509/2025	GIRISH NAIK @ GIRISH CHANDRA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /200 /2025 () //